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Central Administrative Tribunal
Principal Bench

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O. A. No. 1319/94

New Delhi, this the 17th Day of May, 1995.

HON'BLE SHRI J.P. SHARMA, MEMBER (J)
HON'BLE SHRI B.K. SINGH, MEMBER (A)

Shri S. Vincent
s/o Shri Sebastin,
aged 50 years,
Sr. Library Attendant,
Central Secretariat Library,
Govt. of India,
New Delhi

R/o 116-B, Himnyunpur,
New Delhi- 110 029.

Applicant

(By None)

Versus

Union of India through

1. The Secretary to the Govt. of India,
Department of Culture,
Ministry of Human Resource Development,
Shastri Bhawan,
New Delhi- 110 001.
2. The Director to the Govt. of India,
Ministry of Human Resource Development,
Department of Culture,
Shastri Bhawan,
New Delhi.- 110 001.
3. The Librarian Incharge,
Central Secretariat Library,
Shastri Bhawan,
New Delhi - 110 001.

Respondents

(By Shri V.S.R. Krishna, Advocate)

Judgement (Oral)

Hon'ble Shri J.P. Sharma, M(J)

None appeared when the case was called, so the
pass over was given. None appeared on behalf of the
applicant even on second call. Only Shri V.S.R. Krishna
counsel for the respondents is present.

We dismiss this application in default of

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non-prosecution.

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(B.K. SINGH)
MEMBER (A)

J.P. Sharma
(J.P. SHARMA)
MEMBER (J)

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